

(b) The banks have agreed to provide credit facilities to the extent necessary.

(c) A statement showing the names of the principal banks is given below. The local agents of these banks have been asked to ensure that all normal banking facilities will continue to be available and that in particular applications for new loans or for an increase in the limits in respect of existing loans will be sanctioned freely.

Names of the banks addressed by the Governor.

1. Bank of Baroda.
2. Bank of India.
3. Central Bank of India.
4. United Commercial Bank.
5. Punjab National Bank.
6. National and Grindlays Bank.
7. State Bank of India.

(b) The Reserve Bank is in close touch with the banks which are operating in the border areas. If any major complaint or difficulties are brought to the Reserve Bank's notice, the question of taking further action, if any, will be considered.

### राज्यों के प्राय-भ्ययक

\*617. श्री डॉ० मा० तिवारी : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उन ती राज्य वित्त मंत्रियों से हाल में ही (1) राज्यों के प्राय-भ्ययक कार्यकलापों का केन्द्र के कार्यतत्साध के माध्यम से सम्बन्ध तथा (2) राज्यों के प्राय-भ्ययक को संतुलित किस प्रकार किया जाये, के सम्बन्ध में कोई बातचीत हुई थी; और

(ख) यदि हाँ, तो उस के क्या परिणाम निकले या उस का व्यौरा क्या है ?

वित्त मंत्रालय में उपमंत्री (श्री रामेश्वर राव) : (क) और (ख) योजना आयोग के

उपाध्यक्ष और वित्त मंत्री ने बहुत से मुख्य मंत्रियों से, चौथी योजना के लिये पर्याप्त साधन जुटाने और इस सिलसिले में राज्यों के बजटों को संतुलित करने आदि के प्रश्नों पर बातचीत की थी और इस सम्बन्ध में उन्हें पूर्ण सहयोग का आश्वासन दिया गया है।

### Subsidy in Power Rates for Agriculture

\*618. Shri Sidheshwar Prasad:  
Shri Vishwa Nath Pandey:  
Shri Kindar Lal:  
Shri Muthiab:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that Government have decided to subsidize the power rates for agricultural uses;

(b) if so, the details thereof, and

(c) whether any decision has been taken to treat agriculture as an industry?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). A proposal is at present under consideration to provide subsidy on electricity rates for agricultural purposes in excess of 12 paise per unit to be shared between the Centre and the States concerned in the ratio of 50:50.

(c) No, Sir.

### Rise in Prices in Delhi

\*620. Shri P. C. Borooah:  
Shri Sidheshwar Prasad:  
Shri D. C. Sharma:

Will the Minister of Finance be pleased to state:

(a) whether Government's attention has been drawn to the fact that the prices of all essential commodities in the Capital have considerably risen during the month of November, 1905;

(b) if so, the extent of increase in the prices of various essential items; and

(c) the steps contemplated to bring them down?

The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu): (a) to (c). A statement giving the required information is laid on the Table of the House. [Placed in Library. See No. LT-5287/65].

**U.N. Team Report on Family Planning**

\*621. Shri D. C. Sharma: Will the Minister of Health be pleased to refer to the reply given to Starred Question No. 229 on the 26th August, 1965 and state:

(a) the progress made by the United Nations team on family planning in submitting its report; and

(b) the broad outlines of the report, if submitted?

The Minister of Health (Dr. Susblla Nayar): (a) The U.N. Team has prepared a preliminary draft report. The Government have not yet received their final report.

(b) Does not arise.

**U.S. Aid**

\*622. Shri Indrajit Gupta:  
Dr. Ranen Sen:  
Shri Dinen Bhattacharya:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that U.S.A. have demanded certain assurances from India as a pre-condition for resuming their full economic aid programme;

(b) if so, the nature of assurances sought; and

(c) Government's reaction thereto?

The Minister of Finance (Shri T. T. Krishnamachari): (a) No Sir.

(b) and (c). Do not arise.

**Cut in Imports Under PL 480**

\*623. Shri Yashpal Singh: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Government have decided to cut down the imports of certain commodities other than foodgrains under PL 480;

(b) if so, the reasons therefor; and

(c) what will be its repercussions on the Indian economy?

The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu): (a) The matter is still under consideration.

(b) and (c). Do not arise.

**Public Sector Projects**

1051. Shri Kolla Venkalah: Will the Minister of Finance be pleased to state:

(a) the public sector projects which have been completed at costs more than the original estimates during the Third Five Year Plan so far;

(b) the total increase in cost in each case; and

(c) the reasons for the increase in the original estimates?

The Minister of Finance (Shri T. T. Krishnamachari): (a) to (c). The information is being collected.

**Suspension of Housing Schemes**

1688. Shri Linga Reddy:  
Shri Kolla Venkalah:

Will the Minister of Works and Housing be pleased to state:

(a) whether Government propose to suspend the housing schemes in view of the emergency;

(b) if so, the total cost of the schemes to be suspended in different States;